

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3154  
TO BE ANSWERED ON 28<sup>TH</sup> MARCH, 2023**

**GENERIC MEDICINES THROUGH CGHS**

**3154. SHRI RAJEEV SHUKLA:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the Ministry has issued any instructions to hospitals/dispensaries, particularly those under CGHS to prescribe only generic medicines;
- (b) If so, the details thereof;
- (c) Whether the Ministry has received any complaint from beneficiaries regarding efficacy of generic medicines; and
- (d) If so, the details thereof including the number of such complaints received in 2021, 2022 and 2023 (till date) and the steps taken by Government in this regard?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) Clause 1.5 of the Medical Council of India (Professional Conduct, Etiquette and Ethics) Regulations, 2002 provides that every physician should as far as possible prescribe drugs with generic names. Further, all specialists/ doctors working in CGHS are instructed to prescribe generic medicines, with a view to make medical treatment cost effective and affordable.

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